RBI rejects application for Certificate of Registration of Bubby's Commerce Private Limited

November 7, 2003

The Reserve Bank of India, has on October 31, 2003 rejected the application for certificate of registration submitted by Bubby's Commerce Private Limited having its office at D-75, Bangur Avenue, 3rd Floor, Kolkata-700 055 for carrying on the business of a non-banking financial institution.

Following rejection of application for certificate of registration, Bubby's Commerce Private Limited cannot transact the business of a non-banking financial institution.

The Reserve Bank of India has taken this action under powers conferred on it by Section 45 of the Reserve Bank of India Act, 1934.

P. V. Sadanandan Manager

Press Release : 2003-2004/601